

**HIGH COURT OF SIKKIM
G A N G T O K**

No.: 09.....Confdl./HCS

Dated.: 17/02/2023

OFFICE MEMORANDUM

It is hereby informed that Mr. Prajwal Khatiwada, Registrar (Judicial Service)-cum-OSD to the Hon'ble, the Chief Justice, member of the Sikkim Superior Judicial Service has assumed the charge of the Office of Registrar General, High Court of Sikkim with effect from 01.02.2023.

All demi-official and personnel communication intended for the Registrar General, High Court of Sikkim, may be addressed to him as per the details given below:

ADDRESS	TELEPHONE NO.
Mr. Prajwal Khatiwada, Registrar General, High Court of Sikkim, Gangtok – 737 101.	Office- (03592) 202280 9474837940 (M)

By Order,

Sd/-
(Jagat Bdr. Rai)
REGISTRAR

Memo No. V(148) Confdl./HCS/ 11151-181

Dated.: 17/02/2023

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi – 110 001;
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi – 110 001;
3. The Member Secretary, National Court Management System, Supreme Court of India, New Delhi- 110 001;
4. The Judicial Member, e Committee, Supreme Court of India, New Delhi – 110 001.
5. The Secretary, Mediation and Conciliation Project Committee, Supreme Court of India, New Delhi – 110 001;
6. The Registrar General, High Court of
7. The President Bar Association of India, New Delhi – 110 001;
8. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
9. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
10. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
11. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
12. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
13. Additional Advocate General, Government of Sikkim, Gangtok;
14. Chief Secretary, Government of Sikkim, Gangtok;
15. Principal Secretary, Home Department, Government of Sikkim, Gangtok;
16. Special Secretary, Department of Personnel, Government of Sikkim, Gangtok;

17. Principal District and Sessions Judge, Gangtok.
18. Director, Sikkim Judicial Academy, Sokeythang, Gantok;
19. All District & Sessions Judges;
20. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok;
21. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
22. All Chief Judicial Magistrates-cum-Civil Judges;
23. All Civil Judges-cum-Judicial Magistrates;
24. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
25. President, High Court Bar Association, Gangtok;
26. President, Namchi Bar Association, Namchi;
27. Deputy Solicitor General of India, Gangtok;
28. All District Magistrates;
29. Additional Secretary, Home Department for publication the same in the Government Gazette;
30. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
31. All Section In-charge, High Court of Sikkim;
32. Notice Board;
33. Guard file; and
34. File.



**REGISTRAR
(JUDICIAL SERVICE)**